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C.A.No. 1833-1834 OF 2003

ITEM No.110

Court No.5

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6974 OF 1996

Kashi Nath (Dead) through L.Rs.

Appellant (s)

VERSUS

Jaganath

Respondent (s)

With SLP(C) No.14360 of 1998

Date : 15/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. O.P. Sharma, Sr.Adv.

Mr. K.R. Gupta,Adv.

Mr. R.C. Gubrele,Adv.

For Respondent (s)Mr. Aruneshwar Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. B. Tarkam, learned senior counsel for the appellant started his arguments at 11.25 AM and concluded at 12.10 PM. Thereafter, Mr. J.V. Suryanarayana, learned senior counsel for the respondents made his submissions upto 12.40 PM. After that, learned counsel for the appellant made his submissions, in rejoinder, for ten minutes.

Arguments concluded. Judgment reserved.

(Neena Verma) (Vijay Aggarwal)

Court Master

Court Master

LIST OF BOOKS REFERRED

1.2001 (4) SCC 428

2.AIR 2001 SC 600, para-3

3.1999 (2) SCC 217 = 2001 (2) SCC 247

4.1991 (3) SCC 1557

5.AIR 1964 SC 1545 = 1964 (3) SCR 573

6.1972 (2) SCR 742 at 746

7.2000 (2) SCC 481 at 496

8.1997 (6) SCALE 764